

- (i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system ([www.urvarak.co.in](http://www.urvarak.co.in)) also called as Fertilizer Monitoring System (FMS);
- (ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their State institutional agencies like Marked etc.
- (iii) Regular Weekly Video Conference is conducted jointly by Department of Agriculture and Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- (iv) The gap in the demand and domestic production of fertilizer is met through imports.

#### **Deregulation of urea**

524. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is considering a proposal to deregulate urea;
- (b) if so, the details thereof and how it will affect the farmers in the country;
- (c) the details of the production and demand for urea along with the production cost and MRP; and
- (d) the details of the subsidy given on urea during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR): (a) No, Sir. Department of Fertilizers has no proposal to deregulate urea.

(b) In view of (a) above, question does not arise.

(c) The details of the demand and production of urea for the year 2013-14 are as follows:-

	( Figures in 000 MT)
Requirement of urea	31690.15
Production of urea	22715.4

So far as MRP of urea is concerned, it is statutorily fixed by the Government of India. It has been increased to ₹ 5310/- per MT w.e.f. 1st April, 2010 (exclusive of the central excise duty for the domestically produced urea, countervailing duty for the imported urea, State VAT and other local taxes wherever levied) and ₹ 5360/- per MT w.e.f. 1st November, 2012 by including ₹50/- PMT as retailer margin which is paid to the retailers for acknowledging the receipt under m-FMS as an incentive.

Further, the company-wise details of the cost of production of urea is given in the Statement (*See below*).

(d) The details of the subsidy given on indigenous urea and imported urea during the last three years are as follows:

(₹ in crores)

Financial Year	Indigenous Urea	Imported Urea
2011-12	20285.42	17475.00
2012-13	20000.00	20016.00
2013-14	26500.00	15353.30

**Statement**

*The Company wise details of the cost of production of urea*

Sl No.	Name of the Unit	Cost of Production ₹/MT
1	2	3
1.	Brahmaputra Valley Fertilizers Corporation Limited (BVFCL) - Namrup-II	15076
2.	Brahmaputra Valley Fertilizers Corporation Limited (BVFCL) - Namrup-III	11832
3.	National Fertilizers Limited - Panipat	32840
4.	Rashtriya Chemicals and Fertilizers Limited - Trombay	15036
5.	Rashtriya Chemicals and Fertilizers Limited - Thal	13253
6.	National Fertilizers Limited- Vijaipur -I	13308
7.	National Fertilizers Limited -Vijaipur -II	13156

1	2	3
8.	National Fertilizers Limited - Nangal	32253
9.	National Fertilizers Limited - Bhatinda	32774
10.	Madras Fertilizers Limited - Manali	47978
11.	Indian Farmers Fertilizer Cooperative Limited- Kalol	14787
12.	Krishak Bharati Cooperative Limited (Kribhco) - Hazira	11270
13.	Indian Farmers Fertilizer Cooperative Limited (IFFCO)- Aonla I	13108
14.	Indian Farmers Fertilizer Cooperative Limited (IFFCO)- Aonla II	13213
15.	Indian Farmers Fertilizer Cooperative Limited (IFFCO)- Phulpur I	26214
16.	Indian Farmers Fertilizer Cooperative Limited (IFFCO)- Phulpur II	25479
17.	Nagarjuna Fertilizers and Chemical Limited - Kakinada I	11268
18.	Nagarjuna Fertilizers and Chemical Limited - Kakinada II	10593
19.	Zuari Agro Chemicals Limited (ZACL) - Goa	40675
20.	Mangalore Chemicals and Fertilizers Limited - Mangalore	44836
21.	Chambal Fertilizers and Chemicals Limited – Gadepan-I	18183
22.	Chambal Fertilizers and Chemicals Limited - Gadepan-II	20302
23.	Sriram Fertilizers and Chemicals Limited (SFC) - Kota	15244
24.	Southern Petrochemicals Industries Corporation Limited (SPIC) - Tuticorin	45234
25.	Indo-Gulf Fertilizers Limited (IGFL) - Jagdishpur	18149
26.	Tata Chemicals and Fertilizers Limited (TCL) - Barbala	14365
27.	Kribhco Shyam Fertilizers Limited (KSFL) - Shahjahanpur	13189
28.	Kanpur Fertilizers and Cement Limited (KFCL) - Kanpur	36785
29.	Gujarat Narmada Valley Fertilizers Company Limited- Bharuch	22100
30.	Gujarat State Fertilizers and Chemicals Limited - Vadodara	12415

**Compensation to Bhopal gas victims**

525. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether some human rights groups including Amnesty International have